GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2559

TO BE ANSWERED ON THE 16TH DECEMBER, 2025/ AGRAHAYANA 25, 1947 (SAKA)

ASSISTANCE FOR STRAY ANIMALS IN RURAL AREAS FROM SDRF

†2559. MRS RUCHI VIRA: SMT. SANJNA JATAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the norms of existing State Disaster Response Fund (SDRF) do not provide for assistance for stray animals in rural areas;
- (b) if so, the details of the measures proposed by the Government to include provision for providing assistance for any animals in the existing SDRF norms keeping in mind that proper care and protection of such animals cannot be ensured at present due to the local bodies having limited resources; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): There is no specific provision under the scheme of State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) for stray animals. However, financial assistance by way of gratuitous relief is provided to the small and marginal farmers for the loss of milch animal, drought animals used for haulage.

Besides, the Animal Welfare of India (AWBI) under the Ministry of Fisheries, Animal Husbandry and Dairying, recognizes the Animal Welfare Organizations, including Gaushalas, which are maintaining animal shelters. The State Governments, as per their mandate, are providing assistance for establishment of shelter to keep the stray animals. Moreover, Animal Welfare Board of India (AWBI) is providing grants for Shelter House for looking after the animals, Procurement of Ambulance Services to rescue and treatment of Animals in Distress, Relief to Animals during Natural Calamities.
